

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-07-2024 AT 10:30 AM**

CP (IB) No. 17/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. NDT Systems Pvt Ltd

...Operational Creditor

AND

M/s. Power Mech. Projects Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Abhishek Tripathi for Operational Creditor present through Video Conference.

Learned Counsel Mr K V Raman, for Corporate Debtor present physically.

Matter passed over.

Matter called again.

Learned counsel for the Operational Creditor reports not ready.

Learned counsel for the Corporate Debtor reports ready.

At request of the learned counsel for the Operational Creditor, matter adjourned to 29.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)